## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Unicom Skytech Ltd.

V/s.

M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

**SIGNATURE** NAME 1. O. P. Jhunjhunud Disce Red Perstoner 2. Ajay Basuttear Advocate far R. 1163 MBosullas

## **ORDER** T.C.P. No. 113/397-398/NCLT/MB/MAH/2009 T.C.P. No. 44/397-398/NCLT/MB/MAH/2013 (OLD CP No. 91/2006)

- 1. These two Petitions are connected with each other. One of the Director viz. Mr. O.P. Jhunjhunwala present in person of Unicom Skytech Ltd. the Rejoinder of the Petitioner has been served on Informed that 22.03.2017, however seeking time to file Sur-rejoinder. Time is granted. Directed to file Sur-rejoinder on or before 20.04.2017.
- 2. The matter is listed for further hearing on **03.05.2017**. Date is duly communicated to both the sides. Sd/-

M.K. Shrawat Member (Judicial)

Dated: **03.04.2017**